

which I said started in 1979-80. Under the integrated rural development programme, we have no scheme for construction of rural godowns. It is a beneficiary-oriented programme to bring up the people above the poverty line. It is an individual programme.

**SHRIMATI PRAMILA DANDAVATE:** One hundred godowns were constructed in the first year. What about the second instalment of 100 godowns?

**RAO BIRENDRA SINGH:** I do not know Madam. I do not think there was much done during the Janata regime which is worth remembering or mentioning.

**SHRI R. R. BHOLE:** Under the scheme of storage-cum-credit what percentage of the total produce of the farmer is being benefited?

**RAO BIRENDRA SINGH:** As I said very small capacity has so far been created.

#### Installation of Statues of Late Shri Kamraj and Mahatma Gandhi

110. **SHRI K. RAMAMURTHY:** Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the reasons for the delay in the installation of the statue of Late Shri Kamraj in the Capital though the committee for this purpose is headed by the Finance Minister; and

(b) the reasons for the delay in the installation of the statue of Mahatma Gandhi in the Capital?

**THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF):** (a) The statue is not to be installed by the Government. Therefore, question of any delay on their part does not arise.

(b) Some aspects of the project are under consideration of the Government. The work will be taken in hand as soon as these are finalised.

**SHRI K. RAMAMURTHY:** Mr Speaker, Sir, even though the installation of the statue of Kamaraj is invested with the private person I would like to know whether the permission has been given to Nadar Mahajan Sangam, Madurai for the last three years yet they have not done it. Sir, now a separate committee is formed under the Chairmanship of our Finance Minister and other responsible persons. So, why not the Government come forward to cancel the permission already given to a private party and hand it over to this committee?

**THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH):** The hon. Member is correct. They have not done and, as such, the permission has been cancelled. We have now written a fresh letter to Mr. K. T. Kosalram who is convener of the Kamaraj National Memorial Committee on 20.8.1981 and the site for installation of Kamaraj statue has also been decided. It is near about Duplex Road. We are expecting reply from Mr. Kosalram.

**SHRI K. RAMAMURTHY:** About the installation of Mahatma Gandhi's statue in the capital, reply has been given by the Hon. Minister that 'some aspects of the project are under consideration of the Government.' What are those aspects?

**SHRI BHISHMA NARAIN SINGH:** Earlier there were some different views which were expressed about the installation of Mahatma Gandhi's statue at India Gate. Keeping in view the personality of Gandhiji and his status, we have been trying to evolve some consensus. By and large, some consensus has been evolved and therefore it has taken some time.

श्री मन्त्री राम बाराड़ी : विदेशियों की मूर्तियों को हटवाने के सवाल को लेकर हम लोगों ने दिल्ली में सत्यग्रह किया था। जार्ज पंचम की मूर्ति जब हटाई गई थी तब हमें विश्वास दिलाया गया था कि इसके

स्थान में गांधी जी की मूर्ति लगाई जायगी। लार्ड इविन की मूर्ति जब हटाई गई थी तब विश्वास दिलाया गया था कि यहाँ शहीदे आज़म भगतसिंह की मूर्ति लगेगी। इसको काफी लम्बा समय गुजर गया है। इन दोनों की मूर्तियों के स्थान पर गांधी जी और भगत सिंह जी की मूर्तियाँ आज तक नहीं लगी हैं। इसका क्या कारण है? क्या मंत्री महोदय विश्वास दिला सकते हैं कि फलां तारीख तक निश्चित रूप से यहाँ पर गांधी जी और शहीदे आज़म भगत सिंह की मूर्तियाँ स्थापित कर दी जायेंगी।

श्री भोष्म नारायण सिंह : भगत सिंह जी की मूर्ति के बारे में तो सूचना नहीं मांगी गई है लेकिन जहाँ तक गांधी जी की मूर्ति का सवाल है मैंने अभी बताया है कि उनका व्यक्तित्व कितना बड़ा रहा है उसको आप भी जानते हैं और हम भी जानते हैं। उनकी मूर्ति इंडिया गेट पर लगाने के बारे में कंट्रोवर्सी चली थी जो अब लगभग समाप्त हो गई है। और एक ग्राम राय बन गई है। ग्राम राय यह बनी है कि इंडिया गेट में छत्र के नीचे ही गांधी जी की मूर्ति स्थापित की जाय। मैंने शुरू में कहा है कि गांधी जी का इतना बड़ा व्यक्तित्व रहा है कि उनके नाम में संबंधित कोई काम किया जाए और उस में कोई कंट्रोवर्सी हो तो इसको न आप पसन्द करेंगे और न ही सरकार पसन्द करेगी। इसलिये विलम्ब हुआ है। मैं समझता हूँ कि अब शीघ्र ही इस विषय में कदम उठाये जायेंगे।

SHRI K. LAKKAPPA: There has been a long delay in the installation of these two statues of these two great leaders of our country. Even the selection of site and implementation of the project should not have been delayed so long. We have to keep in view the traditions and culture of our country; and the respect we have for these great departed leaders. In view of that the private organisations and the Government must come forward in the implementation of this project.

But there are certain bottlenecks. Even in the matter of collection of funds by the private organisation, the necessary income-tax exemption has not been given by the Government in regard to installation of the statue. This action should be taken very early. Will the hon. Minister agree to the suggestion of giving income-tax rebate or exemptions for collection of money by these private organisations? Will the hon. Minister make financial allocation immediately for installation of these two statues?

SHRI BHISHMA NARAIN SINGH: The hon. Member has given these views by way of suggestions. I have noted these suggestions.

SHRI K. T. KOSALRAM: I would like to know whether the Janata Prime Minister passed an order on my letter in the year 1977 regarding the installation of the statue of Kamraj in the Capital and that order was sent to Nadar Mahajana Sangam, a communal body, instead of to me. This is the reason for the long delay.

SHRI BHISHMA NARAIN SINGH: I have already replied to this supplementary question earlier.

श्री राजनाथ सोनकर शास्त्री : मंत्री महोदय ने बताया है कि महात्मा गांधी और कामराज की मूर्तियाँ लगाई जा रही हैं। क्या उनको ऐसी भी सूचना है कि देश के कुछ स्थानों पर मूर्तियों को तोड़ने का काम भी शुरू हो गया है? और गांधी जी की मूर्ति कहीं तोड़ी गई है। और क्या मंत्री जी को पता है कि वाराणसी के अन्तर्गत चौबेपुर थाने के अन्तर्गत गांधी जी की मूर्ति के नाक और कान दोनों काट लिये गये हैं, क्या उस पर आपने कोई कार्यवाही की है? यदि नहीं, तो क्या सूचना देने पर जिन लोगों ने ऐसा कुछ किया है उनके खिलाफ कोई कार्यवाही करेंगे?

SHRI BHISHMA NARAIN SINGH: I require notice for this.

श्री राजनाथ सोनकर शास्त्री : मंत्री जी ने क्या कहा अध्यक्ष जी, कुछ समय में नहीं आया। कोई कार्यवाही करेंगे ?

अध्यक्ष महोदय : कार्यवाही करेंगे।

श्री भोष्म नारायण सिंह : मैंने यह कहा है कि जो सवाल है उससे यह प्रश्न नहीं उठता। अगर अनग से सूचना देंगे तो देख लेंगे।

#### WRITTEN ANSWERS TO QUESTIONS

##### Fire in Supreme Court Building

\*105. SHRI LAKSHMAN MAL-  
LIK:

SHRI S. M. KRISHNA:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether a Committee was set up to investigate the causes of fire in Supreme Court building on 30 June, 1981 and to suggest measures for its prevention; and

(b) if so, the findings of the Committee and action taken by the Government thereon?

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND WORKS AND  
HOUSING (SHRI BHISHMA NARAIN  
SINGH): (a) Yes, Sir.

(b) On the basis of the evidence available, the Committee could not come to any definite conclusion as to the cause of the fire. However, the Committee have stated that the possibility of some moisture entering the electrical wiring system and giving rise to an accidental spark at some point and initiating the fire could not be altogether ruled out.

The Committee have also suggested certain preventive measures, *inter-alia*, systematizing the fire fighting

arrangements in the Supreme Court building; use of non-combustible/flame retardant material for air-conditioning ducts; false ceiling etc., preventive maintenance and periodical inspections of electrical, mechanical and air-conditioning installations. These suggestions are being examined by Government in consultation with the Chief Justice of India.

##### Abolition of Octroi

\*106. SHRI CHIRANJI LAL SHAR-  
MA: Will the Minister of WORKS  
AND HOUSING be pleased to refer to  
the reply given to Starred Question  
No. 957 on 27 April, 1981 regarding  
Octroi in Municipalities and state:

(a) whether Government have since examined the recommendation made by the National Council of Applied Economics Research regarding abolition of Octroi in smaller towns; and

(b) if so, the result thereof?

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND WORKS AND  
HOUSING (SHRI BHISHMA NARAIN  
SINGH): (a) No, Sir. Levy of Octroi  
is a State subject. Recommendations  
made by the National Council of Ap-  
plied Economic Research in its Study  
Report have been sent to all the State  
Governments/Union Territories for  
their views. The views of the State  
Governments/Union Territories are  
still awaited. They are being request-  
ed to expedite the same.

(b) Does not arise.

##### Asiad Projects

\*109. SHRI DAULAT RAM SA-  
RAN: Will the Minister of WORKS  
AND HOUSING be pleased to lay  
a statement showing:

(a) whether it is a fact that some  
of the Asiad Projects under his Minis-  
try have run into trouble and their  
completion is likely to be delayed;